

THE NATIONAL WATERWAY (KAKINADA-PUDUCHERRY STRETCH OF CANALS AND THE KALUVELLY TANK, BHADRACHALAM-RAJAHMUNDRY STRETCH OF RIVER GODAVARI AND WAZIRABAD-VIJAYAWADA STRETCH OF RIVER KRISHNA) ACT, 2008

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NO. 24 OF 2008

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[17th November, 2008.]

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An Act to provide for the declaration of the Kakinada-Puducherry stretch of canals comprising of Kakinada canal, Eluru canal, Commamur canal, Buckingham canal and the Kaluvelly tank, Bhadrachalam-Rajahmundry stretch of river Godavari and Wazirabad-Vijayawada stretch of river Krishna in the States of Andhra Pradesh and Tamil Nadu and the Union territory of Puducherry to be a national waterway and also to provide for the regulation and development of the said stretch of the rivers and the canals for the purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto. BE it enacted by Parliament in the Fifty-ninth Year of the Republic of India as follows:-

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1. % Short title and commencement. !

1. Short title and commencement. –

(1) This Act may be called the National Waterway (Kakinada-Puducherry stretch of Canals and Kaluvelly Tank, Bhadrachalam-Rajahmundry stretch of River Godavari and Wazirabad-Vijayawada stretch of River Krishna) Act, 2008.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

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2. % Declaration of certain stretches of rivers and canals as National Waterway. !

2. Declaration of certain stretches of rivers and canals as National Waterway. -The Kakinada-Puducherry stretch of canals comprising of Kakinada canal, Eluru canal, Commamur canal, Buckingham canal and the Kaluvelly tank, Bhadrachalam-Rajahmundry stretch of river Godavari and Wazirabad-Vijayawada stretch of river Krishna, the limits of which are specified in the Schedule, is hereby declared to be a National Waterway.

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3. % Declaration as to expediency of control by the Union of certain stretches of rivers and canals as National Waterway. !

3. Declaration as to expediency of control by the Union of certain stretches of rivers and canals as National Waterway. It is hereby declared that it is expedient in the public interest that the Union should take under its control the regulation and development of Kakinada-Puducherry stretch of canal comprising of Kakinada canal, Eluru canal, Commamur canal, Buckingham canal and Kaluvelly tank, Bhadrachalam-Rajahmundry

stretch of river Godavari and Wazirabad-Vijayawada stretch of river Krishna for the purposes of shipping and navigation on the national waterway to the extent provided in the Inland Waterways Authority of India Act, 1985.

@ THE SCHEDULE % (See section 2) !

LIMITS OF THE NATIONAL WATERWAY (KAKINADA-PUDUCHERRY STRETCH OF CANALS AND KALUVELLY TANK, BHADRACHALAM-RAJAHMUNDRY STRETCH OF RIVER GODAVARI AND WAZIRABAD-VIJAYAWADA STRETCH OF RIVER KRISHNA)

Kakinada-Puducherry canal (Canal system consisting of Kakinada canal, Eluru canal, Commamur canal and North Buckingham canal, portion of the Coovum river linking North and South Buckingham canals, South Buckingham canal and Kaluvelly tank)
Northern limit A line drawn across the Kakinada canal parallel to the Jagannadhapuram road bridge, Kakinada at a distance of 500 metres down stream at Lat 16° 56' 24" N, Lon 82° 14' 20" E. Southern limit Junction of East Coast Highway and Chinnakalawari-Kanakachettikulam road at Kanakachettikulam which is the end point of the artificial canal link to Kaluvelly tank at Lat 12° 02' 36" N, Lon 79° 52' 12" E. River Godavari
Western limit Road bridge at Bhadrachalam across river Godavari at Lat 17° 40' 39" N, Lon 80° 52' 52" E. Eastern limit Sir Arthur Cotton barrage across river Godavari at Dowlaiswaram, Rajahmundry at Lat 16° 56' 05" N, Lon 81° 45' 32" E. River Krishna
Western limit Road bridge at Wazirabad across river Krishna at Lat 16° 40' 50" N, Lon 79° 39' 29" E. Eastern limit Prakasam barrage across river Krishna at Vijayawada at Lat 16° 30' 18" N, Lon 80° 36' 23" E.

T. K. VISWANATHAN, Secy. to the Govt. of India. { }